

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Wednesday the 20<sup>th</sup> day of September 2023 at 10.25 a.m**  
**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)**

For Judgement

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1	Comp App (AT) (CH) No. 62/2023	G. Rajendran Vs Naargo Industries Pvt Ltd & 7 Ors.  <b>WITH</b>	Mr. Cibi Vishnu	Mr. Karthik Seshadri- R1 to R5, R7, R8 Mr. R. Vidhya Shankar-R6
2	Comp App (AT) (CH) No. 63/2023	G. Rajendran Vs CRI Infrastructures India Pvt. Ltd. & 5 Ors.  <b>WITH</b>	Mr. Cibi Vishnu	Mr. Karthik Seshadri- R1 to R5, R7, R8 Mr. Pranav V Shankar-R4 Mr. R. Vidhya Shankar-R6
3	Comp App (AT) (CH) No. 64/2023	G. Rajendran Vs G4 Investments India Pvt Ltd & 5 Ors.  <b>WITH</b>	Mr. Cibi Vishnu	Mr. Karthik Seshadri- R1 to R5, R7, R8 Mr. Pranav V Shankar-R4 Mr. R. Vidhya Shankar-R6
4	Comp App (AT) (CH) No. 65/2023	G. Rajendran Vs CRI Pumps Pvt Ltd & 8 Ors.	Mr. Cibi Vishnu	Mr. Karthik Seshadri- R1 to R5, R7, R8 Mr. Pranav V Shankar-R4 Mr. R. Vidhya Shankar-R6

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By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

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